



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,16th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | | |
|---|-------------|-----------------------------------------------------------------------------|----------------------------------------------------------------------------|-------------------------------------------------------------------|
| 1 | RSA/30/2019 | MUSST NEHARUN NESSA AND 8 ORS Versus MD MAJIR UDDIN AND 7 ORS | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | MR. A C SARMA MR G BHARADWAJ |
| 2 | RSA/26/2020 | MUJAMMIL ALI AND 11 ORS Versus MUSTT. FARHANA BEGUM AND 11 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY | MR. S C BISWAS (R-1) MR. A K DAS (R-1) MR. P S BISWAS (R-1) |

LEAVE NOTE OF ADVOCATES FOR 16/09/2021

| | | | | |
|----|----------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MRS. S ROY | 17-08-2021 | To | 17-09-2021 |
| 3) | MR D K DAS | 06-09-2021 | To | 17-09-2021 |
| 4) | MRS. UMA CHAKRABORTY | 09-09-2021 | To | 27-09-2021 |
| 5) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 6) | MR D C K HAZARIKA | 23-09-2021 | To | 24-09-2021 |
| 7) | MR. N SHARMA | 14-09-2021 | To | 17-09-2021 |
| 8) | MR N DUTTA | 16-09-2021 | To | 22-09-2021 |
| 9) | MR. M SARANIA | 17-09-2021 | To | 17-09-2021 |



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|-------------------------------------------------------|------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|
| 1 | I.A.(Civil)/1292/2018 in RSA/83/2016 | MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS | MS. T SOM MR H DAS | |
| | WITH RSA/83/2016 | MD IRFAN ALI Versus MUSLIM ALI and 14 ORS | MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN | MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1) |
| 2 | RSA/56/2020 | MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS | MR. S DAS MRS. R T DAS MR. D SARAF MR. N BORUAH MR K DAS MR H GOGOI MR P AGARWAL | |
| | WITH I.A.(Civil)/750/2020 in RSA/56/2020 | MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS | MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI | MR. D SARAF (R-1,2,3) MR. S S GUPTA (R-1,2,3) MR P AGARWAL (R-1,2,3) |

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|
| ORDERS | | | | |
| 1 | RSA/265/2018 | SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS | MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI MR. C SHARMA | MS. N MODI (R6-R9) MR B SINHA (R2) MR. D SARMAH (R2) MR. B J MUKHERJEE MS R SAHA |
| | WITH I.A.(Civil)/3270/2018 in RSA/265/2018 | SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS | MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI MR. C SHARMA | |
| 2 | Mat.App./9/2019 | SRI PRADYOT KAMAL BHUYAN Versus SMTI CHANDANA BORA BHUYAN | MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH | |
| | WITH I.A.(Civil)/965/2019 in Mat.App./9/2019 | SRI PRADYOT KAMAL BHUYAN Versus SMTI CHANDANA BORA BHUYAN | MR. D HAZARIKA | |
| 3 | Intest.Cas./1/2020 | SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS | MS. R CHOUDHURY MS. S S ZIA | MS. M DUTTA MR. K K DEY (R-2,3) MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MR V K BAROOAH (R-2,3) |
| | WITH I.A.(Civil)/156/2020 in Intest.Cas./1/2020 | SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS | MS. R CHOUDHURY MS. S S ZIA | |

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